Annexure-6 Name of the corporate debtor: Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as one 0.3.12.2021 List of operational creditors (Employees)

| SI. | Name of authorised of representa- | Name of workmen | Details of | | Details of claim admitted | | | | | Amount of | | | Remarks, if any |
|-----|-----------------------------------|-----------------------|-----------------|----------------|-----------------------------|-----------|------------------------------|---|-----|---|------------|-----------------------|------------------------|
| No. | tive, if any | | Date of receipt | Amount claimed | Amount of claim admitted | | Whether related party? | % of voting shar e in CoC, if applicable | | any mutual dues, th at may be set- off | verifica - | claim not admitted | |
| 1 | NA | Parveen Kumar | 24-09-2019 | 44,05,205.00 | 0.00 | unseucred | nil | nil | nil | nil | 44,05,205 | nil | Provisionally Admitted |
| 2 | NA | Harsh Vardhan Kashyap | 17-04-2021 | 6,25,000.00 | 2,00,000.00 | unseucred | nil | nil | nil | nil | 4,25,000 | nil | Provisionally Admitted |
| 3 | NA | Gaurav kumar | 07-07-2021 | 14,40,000.00 | 0.00 | unseucred | nil | nil | nil | nil | 14,40,000 | nil | Provisionally Admitted |
| | | | | | | | | | | | | | |
| | | | total | 64,70,205.00 | 2,00,000.00 | | | | | | 62,70,205 | | |